

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 5162
TO BE ANSWERED ON 03.04.2023

New Policy to Control Noise Pollution

5162. SHRI RAHUL KASWAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether people are experiencing loss of hearing/getting affected with ear disease due to the increasing menace of sound of DJs and other sources of noise pollution in the country and if so, the details thereof; and
- (b) whether the Government proposes to formulate any new policy to control noise pollution and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) Studies conducted by National Institute of Occupational Health of Indian Council of Medical Research indicate that noise pollution causes noise induced hearing loss, heightened blood pressure, loss of sleep, poor performance, etc.

(b) Noise Pollution (Regulation and Control) Rules, 2000, were notified by this Ministry to regulate noise pollution in public places from various sources, *inter alia*, industrial activity, construction activity, fire crackers, sound producing instruments, generator sets, loud speakers, public address systems, music systems, vehicular horns, and other mechanical devices. The salient features of the rules are:

- Ambient air quality standards in respect of noise for different areas / zones have been prescribed.
- The States are required to categorize the areas into industrial area, commercial area and residential area and silence zones for the purpose of implementation.
- The States are to take necessary measures for abatement of noise including noise emanating from vehicular movements, blowing of horns, fire crackers, use of loud speakers or public address system and sound producing instruments, etc. and to ensure that existing noise levels do not exceed the standards.

The Ministry has notified noise limit for fire crackers and Generators sets. Also, the Director General of Mines (DGMS) has prescribed the occupational exposure limit for Noise levels in mines.
